

to 4.4.85. However, the full Committee came into position on 25.7.84 only.

(b) An expenditure of Rs. 12,188.37 was incurred by the Government on this Committee.

(c) The Committee was constituted for disposal of huge surpluses of warlike stores estimated at 36,000 tonnes. During the deliberations of the Committee it was found that most of the surpluses declared have an export potential and, therefore, the possibility of disposing these items was being first explored by the Export Promotion Cell of Ministry of Defence. However, 110 aircrafts, 37 Nos. of Aero Engines, 27,535 Nos. of various items of spares and 87,500 Kgs. of scrap were reported by the Ministry of Defence for disposal by the High Power Committee on Disposal. Since most of the aircrafts and aero engines could not be disposed of in their original form for security reasons and special alloy material, the Committee negotiated an agreement with M/s Metal Scrap Trade Corporation (a Govt. of India Undertaking) to effect the disposal. On the winding up of the HPCD, this agreement has been assigned to the Ministry of Defence for operation in future.

#### Losses in Textile Mills Run by N.T.C.

\*177. SHRI GURUDAS KAMAT : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) the number of textile mills run by the National Textile Corporation of India :

(b) whether most of these mills have been running in heavy losses ;

(c) if so, steps taken by Government to boost the production capacity of the mills ;

(d) whether a proposal to close down the unviable mills of N.T.C. is under consideration of the Government ; and

(e) if so, steps proposed to be taken

by Government to provide employment to the workers who are likely to be retrenched ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) :

(a) and (b) At present, there are 125 mills under National Textile Corporation viz., 103 nationalised mills and 22 managed mills. The nationalised mills under the National Textile Corporation incurred losses of about Rs. 168 crores during the year 1984-85.

(c) National Textile Corporation is taking measures within the limited resources to step up the capacity utilisation and productivity through selective modernisation of nationalised mills, increasing captive generation of power etc.

(d) and (e) The potential viability of the heavily losing mills of National Textile Corporation, is under consideration of the Government. No decision has yet been taken regarding closure of mills since the possibility of making them viable is being explored.

#### Irregularities in Distribution of Imported Scrap Ships

\*178. SHRI INDRAJIT GUPTA :

SHRI BASUDEB ACHARIA :

Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether there have been complaints of irregularities and favouritism in the distribution of imported scrap ships in the demolition market by the cannalising agency Metal Scrap Trade Corporation (MSTC) ; and

(b) if so, the details thereof and Government's reaction thereto ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) :

(a) and (b) The Government have received complaints against Metal Scrap Trade Corporation (MSTC) from shipbreakers at Alang alleging favouritism and irregular-